

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 20374-JK (LD) of 2024

DATED: - 17 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 17.12.2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.20374 -JK (LD) of 2024 dated 17.12.2024

S No.	Title of the Case	OIC
1	TA No. 3938/2020 titled Punit Kour Versus UT of J&K and others	Sh. Nisar Ahmad Shah, Dy. SP(S) Dy SP (Pers), PHQ
2	FIR No. 38/2019, U/S 8/22/29 NDPS Act, P/S City Jammu vs Fiaz Ahmed.	Sh.Devender Bandral, SDPO City, Jammu
3	MA No. 289/2024 in TA No. 2596/2021 titled Mohd Akram Joo Vs UT of J&K and others.	Sh. Nasir Ahmad Shah-Dy.SP(S) (Personnel) PHQ, contact No. 7006770143
4	CRM(M) No. 106/2023 titled Parvaiza Akhter and another Vs UT of J&K and another (FIR No. 39/2017 of P/S CBK)	Sh. Zahoor Ahmad, Dy. SP, Economic Offence Wing, Crime Branch, Srinagar
5	Shiv Kumar Patel and another Versus Union Territory of Jammu & Kashmir and others.	Dr. Bhishm Dubey, DySP Hqrs Samba
6	Contempt Petition No.223/2024 in O.A.No.714/2024 titled Bilal Ahmad Vs Mr Chandraker Bharti & others.	hri Nasir Ahmad Shah, Dy.SP(S) Personnel PHQ
7	Ajay Singh V/s U.T of J&K &others in O.A No. 703 OF 2024.	Mr. Nasir Ahmad Shah, Dy. S.P (S) Personnel, PHQ Contact No. 7006770143
8	LPA No.93/2021 titled State of J&k and others v/.s Mohd Rafiq Bhat,	Shri Abdul Hamid DSP (Pers) APHQ
9	Harshwardhan Sharma V/s U.T of J&K and Ors. in O.A No. 293/2023.	Mr. Nasir Ahmad Shah, Dy. S.P (S) Personnel, PHQ Contact No. 7006770143
10	WP(C)1015/2024 titled Mohammad Iqbal Magray & anr. Vs Union of India & Ors	Shri Zahoor Ahmad, Director, Defence Labour Procurement, J&K
11	Ram Paul Versus U.T of J&K & others in TA No.3761/2020.	Mr. Nasir Ahmad Shah, Dy. S.P (S) Personnel, PHQ Contact No. 7006770143
12	Sajad Ahmed Sohil V/s U.T of J&K and Ors. in OA No: 176/2024.	Mr. Nasir Ahmad Shah, Dy. S.P (S) Personnel, PHQ Contact No. 7006770143
13	Claim Petition titled Kavita Kahara and another Vs Bandeep Singh (Driver of Central Store Jammu) and others.	Shri Parvaiz Alam, Dy SP Hqrs PCR Jammu
14	Mohammad Farooq Versus UT of J&K & others in O.A No.364/2024.	Mr. Nasir Ahmad Shah, Dy. S.P (S) Personnel, PHQ Contact No. 7006770143
15	Anand Kumar Versus U.T of J&K and Ors. in WP (Crl) No. 08/2024.	Shri Hamidullah Naik, Superintendent, District Jail Baderwah
16	Mohammad Afzal Sofi V/s U.T of J&K & Others in T.A. No. 3321/2021, SWP NO.3909/2019.	Mr. Siraj-ud-din Shah (Dy. SP-M) Administrative Officer PHQ, contact No.7006575860


